

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:72
ANSWERED ON:22.11.2012
DESILTING OF CANALS
Singh Shri Ijyaraj ;Sinh Dr. Sanjay

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether canals are desilted in a timely manner to ensure tail feeding and for maintaining adequate flow of water in the canals;
- (b) if so, the monitoring mechanism in place for the said purpose; and
- (c) the steps taken by the Government to carry-out timely desilting of canals to ensure smooth flow of water?

Answer

THE MINISTER OF WATER RESOURCES (SHRI HARISH RAWAT)

(a) to (c) Irrigation being a state subject, planning, execution and operation & maintenance of irrigation projects including desilting and maintenance of canals are carried out by the State Governments as per their own requirements and priority of works. Desilting of Canals is considered under Extension, Renovation and Modernization (ERM) of the irrigation projects. Government of India provides Central Assistance(CA) under Accelerated Irrigation Benefits Programme (AIBP) to the State Governments for Extension, Renovation and Modernization (ERM) Irrigation Projects including restoration of existing irrigation canal system on the request of the State Government and as per the eligibility criteria given in the AIBP Guidelines. The Monitoring of AIBP assisted projects is also conducted by the field offices of Central Water Commission (CWC) to assess the physical and financial progress of the projects and suggestions are given to the State Governments to expedite the completion of the projects.